



आयकर अपीलीय अधिकरण: दिल्ली पीठें: नई दिल्ली
Income Tax Appellate Tribunal, Delhi Benches, New Delhi
1st, 2nd & 3rd Floor, Tower-B, World Trade Centre,
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F.No. 70-Jd/AT/Jud.Admn/Judicial/Del/2025-26

Dated: 09.10.2026

CIRCULAR

Sub: **Non-sitting/functioning of regular Benches of the ITAT, Delhi Zone for hearing of cases during Deepawali Vacation from 09.11.2026 to 13.11.2026.-Reg.**

It is hereby notified for information of all concerned that per approval of the Hon'ble President, ITAT, on account of Deepawali, the regular hearing of cases in the Benches falling under the jurisdiction of the ITAT, Delhi Zone viz., Delhi, Agra & Dehradun Circuit Bench shall stand adjourned from **09.11.2026 to 13.11.2026.**

2. However, in this regard, it may be noted that:-

- i. During the non-functioning period of the Benches, there will be no sitting of regular Benches for hearing of cases and the matters fixed for hearing during the said period shall be adjourned by the Registry to regular dates.
- ii. Although during the non-functioning period, there will be no sitting of regular Benches for hearing of cases, the Offices of ITAT will remain open during the aforesaid period. All the officers, officials and other staff will attend office as usual.
- iii. The non-functioning period shall be utilized for judicial/technical research, dictating pending judicial orders, human resources capacity building and attending to administrative matters etc.
- iv. For hearing urgent matters, such as Stay petitions, Early Hearing Petitions, Miscellaneous applications etc, at the request of parties concerned, if so deemed fit, vacation Bench shall be constituted by the Hon'ble Vice-President (DZ).
- v. The pronouncement of orders can be done by the Hon'ble Members on **13.11.2026 (Friday)**.

Sd/-
(Manoj Kashyap)
Deputy Registrar

Copy for information and compliance to:-

1. The Ld. Registrar, ITAT, Mumbai Benches, Mumbai.
2. The Assistant Registrar (Judicial), ITAT, Delhi/Agra/Dehradun Circuit Bench with a request to display the instant circular on the office notice board.
3. Departmental Representative Office, ITAT, Delhi/Agra/Dehradun.
4. Bar Association, ITAT, Delhi/Agra/Dehradun.
5. ✓ IT, Cell, Delhi with a request to upload the instant circular on the website of the ITAT.

(Signature)
Deputy Registrar